GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

RAJYA SABHA UNSTARRED QUESTION NO.2893 TO BE ANSWERED ON 19.08.2025

Fertilizer subsidy accounting

2893. SMT. RANJEET RANJAN: SMT. MAUSAM B NOOR:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total subsidy outlays (BE/RE) and actual expenditure, broken down by urea and non-urea (P&K) fertilisers for FY 2022–23 and FY 2023-24;
- (b) the quantity of fertilisers (N, P, K components) supplied under subsidy schemes (DBT or NBS) compared to the estimated targets for each year;
- (c) the details of unspent subsidy funds, pending reimbursements to manufacturers/importers and the reasons therefor; and
- (d) the actions taken to prevent diversion or black-marketing of subsidised fertilizers

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SMT. ANUPRIYA PATEL)

(a): The details of the Budget Estimates (BE), Revised Estimates (RE), and Actual Expenditure on fertilizer subsidy for urea under Urea Subsidy Scheme and non-urea (P&K) fertilizers under Nutrient Based Subsidy Scheme for the financial years 2022–23 and 2023–24 are as follows:

(Rs. in Crores)

Financial Year	Subsidy Scheme	Budget Estimates (BE)	Final Revised Estimates (RE)	Actual Expenditure	
2022–23	Urea Subsidy	67186.78	168676.70	168676.70	
	Nutrient Based Subsidy (P&K)	42000.00	86122.23	86122.23	
2023–24	Urea Subsidy	135063.18	130221.00	130220.94	
	Nutrient Based Subsidy (P&K)	44000.00	65200.00	65199.57	

(b): Details of total quantity of fertilizers (N, P, K components) supplied and total requirement for the year 2022-23 and 2023-24 are as under:

(Quantity in LMTs)

Year	UREA		DAP		МОР		NPKS	
	Require	Availa	Require	Availa	Require	Availa	Require	Availa
	ment	bility	ment	bility	ment	bility	ment	bility
2022-23	359.19	415.82	114.2	130.93	34.17	19.55	120.69	138.15
2023-24	356.08	437.47	110.18	127.42	27.62	22.74	126.31	156.51

(c): The fertilizer subsidy claims are settled subject to availability of funds. During the financial year 2023–24, an amount of Rs.6 lakhs (0.00005%) under Urea subsidy Scheme and Rs.43 lakhs (0.00066%) under NBS(P&K) Scheme remained unspent as at the time of settlement, no admissible claim was available for an amount equal to or less than the funds remaining at the end of financial year 2023-24. Consequently, the available funds could not be utilised at that stage and remained unspent.

As on date, no fertilizer subsidy claims submitted during the financial years 2022–23 and 2023–24 are pending in the Department of Fertilizers.

(d): Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985. State governments are adequately empowered under FCO to stop black marketing/ diversion of fertilizers and to take punitive action against any person/fertilizer company involved in black marketing/diversion of fertilizers.
